

(b) and (c). CFSI organised International children's Film Festival in every alternative year and conducts week-long/mini Film Festivals in various districts in the States. The 6th International Children's film Festival was held at Delhi in Nov., 1989. During 1988-89 CFSI held film weeks in 29 districts with 1971 shows throughout the country. The CFSI film have won awards at National and International Film Festivals. The CFSI Film 'ANKUR MAINA AUR KABOOTAR' has been judged the best Children's Film for the year 1989.

Reservations for SCs/STs, Backward Classes and Women in Appointment of High Court Judges

*548 SHRI NITISH KUMAR
SHRI CHHABIRAM ARGAL

Will the Minister of LAW AND JUSTICE be pleased to state

(a) whether there is any reservation for Scheduled Castes, Scheduled Tribes, backward classes and women in the appointment of High Court judges, and

(b) if not, whether Government propose to provide for such reservation?

THE MINISTER OF SURFACE TRANSPORT AND COMMUNICATIONS (SHRI K. P. UNNIKRIISHNAN): (a) and (b). No. Sir. However, the Government have addressed

letters to the Chief Minister of States and the Chief Justices of High Courts, requesting them to locate persons from the Bar belonging to the Scheduled Castes, Scheduled Tribes, other Backward Classes and women, who are suitable for appointment as High Court Judges.

[English]

Opening of Bank Branches in Tamil Nadu

*549. SHRI R. MUTHIAH: Will the Minister of FINANCE be pleased to state:

(a) the number of bank branches recommended to be opened in Tamil Nadu under the bank branches expansion scheme and the actual number of branches opened in the State during the last three years with district-wise break-up; and

(b) the names of nationalised banks which are still lagging behind in the matter of opening rural branches as recommended and accepted in principle?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) and (b). Under the Branch Licensing Policy 1985-90, a total of 362 licences were allotted for opening of branches of banks in Tamil Nadu. The district-wise break-up of centres allotted for 1985-90, and branches actually opened in the last three years (from 1.1.1987) is as follows:-

Sl. No.	District	No. of centres allotted	No. of offices opened during last three years (Beginning from 1.1.1987)
1	2	3	4
1.	Chengalpattu	33	32
2.	Kanyakumari	7	6

1	2	3	4
3.	Pudukkottai	17	16
4.	Thanjavur	27	19
5.	Tiruchirapalli	15	14
6.	Kamarajar	14	12
7.	Anna	23	14
8.	Ramanathapuram	9	8
9.	Tirunelveli	15	13
10.	Chidambaranar	3	2
11.	Coimbatore	22	20
12.	Dharmapuri	25	18
13.	Madurai	25	24
14.	South Arcot	35	27
15.	North Arcot	27	4
16.	Periyar	7	8
17.	Nilgiri	8	12
18.	Salem	14	8
19.	Pasumon Muthuramalingam	7	-
20.	Madras	29	22

The banks are taking steps to open branches at the centres for which licences are pending, to the extent possible.

Enforcement of Anti-Narcotics Laws

*551. SHRIJANARDHANA POOJARY:
Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been drawn to the remarks made in the US State Department's annual international narcotics strategy report to the Congress to the effect that India is growing in importance as a transit route for heroin from Pakistan and Burma despite new anti-narcotics laws;